

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO- 1438
ANSWERED ON- 30/07/2026

RECOGNITION OF KICK BOXING

1438 # DR. RADHA MOHAN DAS AGRAWAL

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether kick boxing has been granted recognition by Government; and
- (b) the measures taken by the Central and State Governments to promote the sport and sportspersons in the country?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)

(a) The grant/renewal of recognition of a National Sports Federation (NSF) is done on an annual basis. For promotion and development of 'Kick Boxing' sport discipline in the country, the Ministry has granted recognition to WAKO India Kickboxing Federation on 02.07.2021 as an NSF. Annual recognition of WAKO India Kickboxing Federation has been continued up to 2025.

(b) 'Sports' being a State subject, the responsibility to promote and develop sports in the country rests primarily with the respective State/Union Territory Governments. Responsibility for promotion and development of specific sports discipline is that of concerned NSF. The Central Government through its various following Schemes supplements the efforts of State/UT Governments and the NSFs for promoting/developing sports in the country:

- i. Scheme of Assistance to National Sports Federation;
- ii. Khelo India Scheme;
- iii. Sports Authority of India (SAI)'s sports promotional schemes;
- iv. National Sports Development Fund (NSDF)
